

CENTRAL ADMINISTRATIVE TRIBUNAL

MADRAS BENCH

DATED THIS THE 4TH DAY OF JULY, TWO THOUSAND EIGHTEEN

PRESENT:

THE HON'BL MR. R. RAMANUJAM, MEMBER (A)

MA/310/00286/2018 in OA/310/00963/2016

M. Kamuthurai,
S/o S. Muthusamy,
N.1/1, Chettimadai 1st Street,
R.S. Mangalam Post,
Tiruvadanai District,
PIN 623 525.

...Applicant

-versus-

1. Union of India rep., by
The Director of Postal Services,
Southern Region (TN),
Madurai 625 002.
2. Superintendent of Post Offices,
Ramanathapuram Division,
Ramanathapuram 623 501.

...Respondents

By Advocates:

M/s R. Malaichamy, for the applicant.

M/s Shakila Anand, for the respondents.

ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Heard. MA has been filed by the applicant seeking permission to amend the prayer in Column-8(2) of OA.963/2016.

2. Shri K.Rajendran appears for the respondents and submits that he has no objection.
3. Accordingly, the MA is allowed. The applicant is directed to carry out the amendments.
4. Post the OA to 24.8.2018.